

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD

SPECIAL BENCH - COURT 1 (URGENT HEARINGS THROUGH VIDEO CONFERENCE)
PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY - MEMBER JUDICIAL
HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.12.2020 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No. 270, 306 & 460/2018 and IA No. 302 & 1060/2019 in CA No. 73/97HDB2016
NAME OF THE COMPANY	Gagan Aerospace Limited
NAME OF THE PETITIONER(S)	Dr. Subba Rao Pavuluri
NAME OF THE RESPONDENT(S)	Gagan Aerospace Limited & 03 others
UNDER SECTION	

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

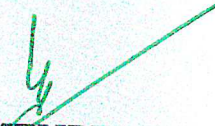
Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

In CA No.73/97/HDB/ 2016, counsel for the petitioner states through video that connected matters are pending before the Hon'ble NCLAT. Shri S. Chidambaram, counsel for respondents no.2 and 3 is present through video. For submitting status of such matters, put up on 03.02.2021.


**MEMBER
(TECHNICAL)**


**MEMBER
(JUDICIAL)**

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